

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
TA (AT) Competition No. 35 of 2017
(Old Appeal No. 18/2015)

IN THE MATTER OF:

Super Cassettes Industries Pvt. Ltd.Appellant

Vs.

CCI & Anr.Respondents

Present:

For Appellant: Mr. Param Tandon, Advocate

For Respondents: Ms. Chandni Anand, Advocate

With

TA (AT) Competition No. 36 of 2017
(Old Appeal No. 41/2015)

IN THE MATTER OF:

HT Media Ltd.Appellant

Vs.

CCI & Anr.Respondents

Present:

For Appellant: Ms. Chandni Anand, Advocate

For Respondents: Mr. Param Tandon, Advocate

O R D E R

01.08.2019: The case was order to be listed for hearing on 04th September, 2019 at 2.00 P.M. but in order dated 23rd July, 2019 it was wrongly recorded as 04th August, 2019. It is ordered to list the matter on **04th September, 2019** at **2.00 P.M.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc